

GOVERNMENT OF INDIA
MINISTRY OF PANCHAYATI RAJ
RAJYA SABHA
UNSTARRED QUESTION NO. 879
ANSWERED ON 14.12.2022

RURAL DEVELOPMENT IN BIHAR AND CHHATTISGARH

879#. SMT. RANJEET RANJAN:

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) the year-wise details of the total amount provided by Government for rural development through Panchayati Raj in the State of Bihar and Chhattisgarh during the last five years; and
(b) the project planned to be run under this scheme for rural development?

ANSWER

THE MINISTER OF STATE FOR PANCHAYATI RAJ

(SHRI KAPIL MORESHWAR PATIL)

(a) The year-wise details of funds provided to the States of Bihar and Chhattisgarh for rural development through Panchayati Raj under (i) Central Finance Commission Awards, schemes of (ii) Capacity Building-Panchayat Sashktikaran Abhiyan (CB-PSA)/Rashtriya Gram Swaraj Abhiyan (RGSA) and (iii) Incentivisation of Panchayats (IoP) during the last five years are as follows:

(Rs. in crores)

| Year | Bihar | Chhattisgarh |
|---------|---------|--------------|
| 2017-18 | 3630.39 | 1056.81 |
| 2018-19 | 4204.39 | 1056.39 |
| 2019-20 | 5674.95 | 1417.44 |
| 2020-21 | 5020.76 | 1459.58 |
| 2021-22 | 3775.04 | 1084.53 |

(b) The funds are provided for various developmental projects/works, prominent of which are improving basic services including supply of drinking water, rain water harvesting, water recycling, sanitation & maintenance of ODF status including management and treatment of household waste, human excreta and faecal sludge management etc., building and maintenance of village roads, culverts like basic infrastructure, construction of Gram Panchayat Bhawans and computerisation of Panchayats. The major part of the fund under CB-PSA/RGSA is for training and capacity building of the Panchayati Raj Institutions (PRIs) for building their governance capabilities.
